DAINIK JAGRAN, Ranchi, 24.9.2020
Page No. 9, Size:(6.15)cms X (15.13)cms.

सरायकेला-खरसावां एसपी से मानवाधिकार आयोग ने मांगा जवाब

जासं, सरायकेला : पुलिस की कार्रवाई को लेकर राष्ट्रीय मानवाधिकार आयोग ने सरायकेला - खरसावां के एसपी मो. अर्शी को अंतिम नोटिस भेजकर चार सप्ताह के भीतर जवाब देने को कहा है। जवाब नहीं देने पर आयोग ने कार्रवाई की चेतावनी दी है। अयोग ने 20 मई को नोटिस भेज कर पक्ष रखने का निर्देश दिया था, पर एसपी ने कोई जवाब नहीं दिया। आयोग ने दोबारा 22 सितंबर को नोटिस भेज 30 अक्टूबर, 2020 तक जवाब देने को कहा है।

मालूम हो कि गत एक मई को आरआइटी थाना क्षेत्र के एमआइजी-247 के रहनेवाले आलोक दुबे और एमआइजी-248 निवासी प्रिंस कुमार के बीच हिंसक झड़प हुई थी। पीड़ित प्रिंस कुमार ने सीएम हेमंत सोरेन को ट्वीट कर इंसाफ मांगा था, तब उनकी प्राथमिकी दर्ज हुई थी।

HINDU, Kochi, 24.9.2020
Page No. 4, Size:(11.84)cms X (18.35)cms.

NHRC cases against 'excesses' of police

Complaints of excessive use of force

STAFF REPORTER
PALAKKAD/MALAPPURAM

The National Human Rights Commission (NHRC) has registered cases against the police in the State in connection with excessive use of force during separate lathicharges on Youth Congress protesters in Palakkad and Malappuram.

Dozens were injured in the police action when the Youth Congress activists took out Collectorate marches last week demanding Higher Education Minister K.T. Jaleel's resignation.

Palakkad, Malappuram

The commission filed the case following complaints from Youth Congress district general secretary Vinod Cherad in Palakkad and Kerala Pradesh Congress Committe member K. Sivaraman in Malappuram. Both Mr. Cherad and Mr. Sivaraman were extensively injured in the lathicharge.

"Mercilessly beaten up"

Showing video footage and photographs, Mr. Cherad and Mr. Sivaraman told the commission how they were singled out and mercilessly beaten up by the policemen.

Mr. Sivaraman's complaint was against police officer L. Harilal, who allegedly beat him up when he was standing in front of a bus station in Malappuram.

"I had not joined the march. I was standing about 200 metres away from the collectorate gate when he (Mr. Harilal) pounced on me with a lathi," said Mr. Sivaraman.

DAINIK BHASKAR, Alwar, 24.9.2020
Page No. 13, Size:(7.13)cms X (10.36)cms.

राष्ट्रीय मानवाधिकार आयोग के प्रतिनिधि 26 सितंबर को आएंगे

अलवर | राष्ट्रीय मानवाधिकार आयोग के प्रतिनिधि डॉ. विनोद अग्रवाल 26 सितम्बर को शाम 6 बजे अलवर आएंगे। वे यहां रात्रि विश्राम करेंगे। अगले दिन 27 सितम्बर को पंचायत चुनाव की आदर्श आचार संहिता एवं कोविड-19 के प्रोटोकॉल की पालना के संदर्भ में जिला कलेक्टर एवं जिला स्तरीय अधिकारियों के साथ बैठक करेंगे।